

**ELECTRIC TRAINS IN BOMBAY**

\*123. **SHRI DAHYABHAI V. PATEL:** Will the Minister of RAILWAYS be pleased to state:

(a) the number of persons who were thrown off the trains during each of the last five years while travelling on footboards of electric trains in Bombay;

(b) how many persons escaped with minor injuries and how many cases were fatal; and

(c) how many of these accidents occurred on the Central Railway and how many on the Western Railway?

**THE DEPUTY MINISTER OF RAILWAYS (SHRI SHAH NAWAZ KHAN):**

(a) to (c). A statement giving the information is laid on the Table of the Sabha.

**STATEMENT**

(a) Number of persons who were thrown off the trains during each of the last five years while travelling on footboards of electric trains in Bombay—

Year	Total No. of persons
1954-55	425
1955-56	513
1956-57	530
1957-58	467
1958-59	452

(b) Number of persons who escaped with minor injuries and number of cases which proved fatal.—

Year	Cases of minor injuries	Cases which proved fatal
1954-55	184	40
1955-56	203	54
1956-57	212	44
1957-58	199	48
1958-59	202	43

NOTE.—The balance are cases of "Serious Injuries".

(c) Number of accidents which occurred on the Central Railway and of those which occurred on the Western Railway—

Year	Total number of persons	Central Rly.	Western Rly.
1954-55	235		190
1955-56	266		247
1956-57	290		240
1957-58	184		283
1958-59	139		313

**TRISULI HYDROELECTRIC PROJECT**

\*124. **SHRI DAHYABHAI V. PATEL:** Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) what is the cost of the Trisuli Hydroelectric Project, and how much of the cost of this Project is being financed by the Government of India, the Government of the United States of America, and the Government of Nepal respectively; and

(b) whether the Government of India derive any benefit as a result of this agreement?

**THE DEPUTY MINISTER OF IRRIGATION AND POWER (SHRI J. S. L. HATHI):** (a) Rs. 3.42 crores, including an expenditure of Rs. 5 lakhs on investigations. The entire cost is being borne by the Government of India. The Government of Nepal will acquire land for the execution of the project. Payment of compensation, if any, will be the responsibility of the Government of Nepal.

(b) The entire power available from this project will be utilized in Nepal and India will not have any share in the benefits therefrom. This aid is being given in pursuance of the Technical Aid Programme under the Colombo Plan.

**GANDAK PROJECT**

\*131. **SHRI N. R. MALKANI:** Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether it has been decided to take up the execution of the Gandak Project during the Second Plan Period;

(b) what will be the respective contributions of the Central and the State Governments benefiting from the project; and

(c) whether any separate organisation will be set up for its execution?

THE DEPUTY MINISTER OF IRRIGATION AND POWER (SHRI J. S. L. HATHI): (a) No final decision has been taken so far.

(b) and (c). Do not arise.

#### REVISION OF TELEPHONE TARIFF

\*132. MOULANA M. FARUQI: Will the Minister of TRANSPORT AND COMMUNICATIONS be pleased to state:

(a) whether Government have decided to revise telephone tariffs to bring in more revenues; and

(b) if so, what are the significant changes proposed to be effected in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF TRANSPORT AND COMMUNICATIONS (SHRI RAJ BAHADUR): (a) and (b). Proposals for the rationalisation of rates and other measures of reorganisation in regard to telephone revenue are being worked out. It will take some time before they are finalised and till then it is not possible to give any precise idea of the changes involved.

#### NAVIGABILITY OF HOOGHLY RIVER

\*133. MOULANA M. FARUQI: Will the Minister of TRANSPORT AND COMMUNICATIONS be pleased to state:

(a) whether the problem of navigability of the Hooghly river was studied at the Central Water and Power Research Station at Poona last year; and

(b) if so, what were the findings of this study?

THE MINISTER OF STATE IN THE MINISTRY OF TRANSPORT AND COMMUNICATIONS (SHRI RAJ BAHADUR): (a) and (b). A state-

ment is laid on the Table of the Sabha.

#### STATEMENT

Problems relating to navigation in the River Hooghly have been continuously under study at the Central Water and Power Research Station, Poona. On the basis of model experiments conducted at the Research Station, the following river training works to improve the bars in the river have been undertaken:—

(i) A spur has been constructed at Akra at a cost of Rs. 27.17 lakhs to improve the San-kral Reach and the Muni-khali Bar.

(ii) Training works at Fulta Point estimated to cost Rs. 5.5 crores have been sanctioned. It is expected that this will improve the Fulta, Ninan and Nurpur Bars and the Eastern Gut Bar.

2. Model experiments are in progress at the Poona Research Station to devise suitable training works to improve the Balari Bar.

#### TRAINING ABROAD IN FLOOD CONTROL TECHNIQUES

\*134. MOULANA M. FARUQI: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) how many engineers from India have so far been trained in flood control techniques in different foreign countries since Independence; and

(b) what is the total cost incurred in this behalf by the Government of India?

THE DEPUTY MINISTER OF IRRIGATION AND POWER (SHRI J. S. L. HATHI): (a) 13 (Thirteen). All of them have been trained in the United States of America.

(b) An expenditure of only Rs. 1,239 on account of incidental expenses and medical examination, was incurred by